

bay due to change in schedule; and

(d) if so, the steps taken to resume the daily flights on this route?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). Due to acute shortage of capacity, the schedule of Indian Airlines has been changed.

(c) Air India's flights from Nairobi, ex-U.K. and points in the gulf arrive at Bombay from after midnight to early hours of the morning. Therefore, passengers from these areas have a halt in Bombay ranging from 6 to 14 hours to connect Indian Airlines flights to Bhuj and Jamnagar.

(d) Due to suspension of operations of Airbus A-320 aircraft, capacity has been substantially reduced and Indian Airlines is not in a position to increase frequency of Bombay-Jamnagar-Bhuj-Bombay service.

Availability of accommodation on flight from Bhubneswar to Delhi

4242. SHRI A.N. SINGH DEO: Will the Minister of CIVIL AVIATION be pleased to state the number of persons who were refused passage from Bhubaneswar to Delhi and vice-versa due to non-availability of accommodation in aircraft during the last two months?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): No record is maintained by Indian Airlines about the passengers who are refused seats on Indian Airlines flights. On an average, Indian Airlines has a waitlist of about 30 ex-Bhubaneswar and 20 ex-Delhi of which about 50% passengers are accommodated against cancellations and no shows.

MOU Scheme in Public Enterprises

4243. SHRI Y.S. MAHAJAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether some more public enterprises have been brought under the Memorandum of Understanding Scheme;

(b) if so, the criteria for selecting public enterprises for the MOU scheme; and

(c) the number of public enterprises proposed to be included in the MOU scheme during 1990-91?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) Yes, Sir.

(b) The following criteria were considered for selection of MOU companies:—

(i) The Public Sector Undertakings should represent a major portion of the national economy in terms of Gross Block;

(ii) PSEs selected, should be from some important unrepresented sectors of the economy;

(iii) Some loss-making PSUs are also included.

(c) It is proposed to include about 31 PSUs in the MOU scheme during 1990-91.

Abolition of catering contracts

4244. SHRI ERA ANBARASU: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to award catering contracts by adopting the tender system, to the un-employed graduates, ex-servicemen, retired railway employees, Scheduled Castes/Scheduled Tribes people; and